

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 110
(IB)-2301/ND/2019

Under Section: 9 of IBC.

In the matter of:

M/s. Logicon Engineers Pvt. Ltd.	...	Applicant
Vs		
M/s. Gold Plus Glass Industry Ltd.	...	Respondent

Order delivered on 07.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Anup Jain, Adv.,
Ms. S. Rama, Adv.

For the Respondent :

ORDER

Learned counsel for the applicant seeks and is granted five days time to file rejoinder, with copy in advance to the other side.

Adjourned to 27.02.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali